

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 142/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

NAME OF THE COMPANY: JMKC Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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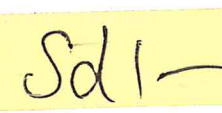
For the Petitioner (s): Mr. Himanshu Harbola, Advocate

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 8th December, 2017. It is submitted that despite up-to-date returns filed, the name of the applicants has been struck off from the Register of the ROC arbitrarily. Steps be taken. Dasti as well.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)